OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOS) : DELHI ORDER

In exercise of the powers conferred upon me under Rule 13 of Delegation of Financial Power Rules 1978 as the Head of the Department of Central District. Tis Hazari Court, Delhi do hereby authorize Sh. Lovleen, PO-MACT, Central District. Tis Hazari Court, Delhi to act as "Link Controlling Officer" in respect of the establishment of this office in absence of Sh. Pawan Kumar Jain, Chairman, IT & Digitization. Delhi District Court/ Controlling Officer with immediate effect, till further orders

His specimen signatures be forwarded to PAO-VI and State Bank of India. Tis Hazari Courts, Delhi for their record and reference.

(GIRISH KATHPALIA) Principal District & Sessions Judge (HOs)

_/F.1(3)/Gaz/2023 Sub:- Authorization of Link Controlling Officer. Copy forwarded for information & necessary action to:

Delhi la Dated 9 4 MAR 2023

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi. 2. Ld. Principal District & Sessions Judges, all court complexes, Delhi/New
- Delhi/Rouse Avenue. 3. The Officer Concerned.
- 4. The Administrative Civil Judge (Central), Tis Hazari Courts, Delhi
- 5. The Drawing & Disbursing Officer (Central), Tis Hazari Courts, Delhi.
- 6. The Pay & Accounts Officer, No. VI, Tis Hazari Courts, Delhi. The Branch Manager, State Bank of India, Tis Hazari Courts, Delhi.
- 8. The Sr.AO(J)/AO(J)/DDO/AO, Accounts Branch, Admn. Branch (LIRSHI).
 - Care Taking Branch (Central), Tis Hazari Courts, Delhi. 9. The Civil Nazir (Cash), Nazarat Branch (HQs), Tis Hazari Courts, Delhi.
- 10. The PS to the undersigned.
- AT. The Website Committee, Tis Hazari Courts, Delhi. 12. The R& I Branch (Central) for uploading on LAYERS.

Principal District (Sessions Judge (HQs)